

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.5340
TO BE ANSWERED ON 06.04.2017**

ELECTRIFICATION OF VILLAGES IN JHARKHAND

**5340. SHRI PRALHAD JOSHI:
SHRI RAVINDRA KUMAR PANDEY:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of villages which have been electrified during the last three years, State-wise, including Jharkhand;**
- (b) the details of funds sanctioned and utilized for rural electrification during the above period, State-wise;**
- (c) whether the Government has established any mechanism to monitor the progress of implementation of rural electrification; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : As reported by States, 14,528 villages have been electrified during the last three years i.e. from 2014-15 to 2016-17. The State wise number of villages electrified including Jharkhand, during the last three years are given at Annexure-I.

(b) : The State-wise sanctioned project cost and funds disbursed under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) during the last three years, are given at Annexure-II.

(c) & (d) : A mechanism has been put in place at District, State and Central levels for effective monitoring of rural electrification. DDUGJY projects are reviewed at District level by District Development Co-ordination & Monitoring Committee namely DISHA (administered by Ministry of Rural Development), headed by senior most Hon'ble Member of Parliament (Lok Sabha) at the district level and State level through State Level Standing Committees (SLSC), headed by Chief Secretary of the State and also by the Inter-ministerial Monitoring Committee, headed by Secretary (Power) at national level.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 5340 TO BE ANSWERED IN THE LOK SABHA ON 06.04.2017.

Number of villages electrified during the last three years

As on 31.03.2017

Sr. No.	State	Villages electrified during the financial years 2014-15 to 2016-17
1	Andhra Pradesh	-
2	Arunachal Pradesh	456
3	Assam	2,350
4	Bihar	2,651
5	Chhattisgarh	766
6	Gujarat	-
7	Haryana	-
8	Himachal Pradesh	36
9	J & K	41
10	Jharkhand	2,015
11	Karnataka	14
12	Kerala	-
13	Madhya Pradesh	459
14	Maharashtra	-
15	Manipur	388
16	Meghalaya	725
17	Mizoram	85
18	Nagaland	86
19	Odisha	2,369
20	Punjab	-
21	Rajasthan	496
22	Sikkim	-
23	Tamil Nadu	-
24	Telangana	-
25	Tripura	26
26	Uttar Pradesh	1,526
27	Uttarakhand	22
28	West Bengal	17
	Grand Total	14,528

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 5340 TO BE ANSWERED IN THE LOK SABHA ON 06.04.2017.**

Details of Sanctioned Project Cost and funds disbursed under DDUGJY during the last three years (FY 2014-15 to 2016-17)			
As on 28.02.2017			
Sl. No.	Name of the State	Sanctioned Project Cost (Rs. in crore)	Funds disbursed (Rs. in crore)
1	Andhra Pradesh	944.17	126.52
2	Andaman & Nicobar Islands	20.96	-
3	Arunachal Pradesh	426.52	144.67
4	Assam	1,568.91	759.78
5	Bihar	5,856.36	3,448.64
6	Chhattisgarh	1,532.68	467.29
7	Dadra & Nagar Haveli	5.00	-
8	Goa	20.00	-
9	Gujarat	924.72	101.16
10	Haryana	316.38	-
11	Himachal Pradesh	159.12	28.35
12	Jammu & Kashmir	619.67	-
13	Jharkhand	3,918.29	322.38
14	Karnataka	1,754.92	98.55
15	Kerala	485.37	91.73
16	Madhya Pradesh	2,946.22	1,019.80
17	Maharashtra	2,174.97	112.91
18	Manipur	54.96	94.70
19	Meghalaya	302.24	8.50
20	Mizoram	30.43	19.57
21	Nagaland	84.56	55.48
22	Odisha	1,751.53	1,223.44
23	Puducherry	20.15	-
24	Punjab	252.06	-
25	Rajasthan	2,819.41	476.42
26	Sikkim	49.70	-
27	Telangana	462.30	82.62
28	Tamil Nadu	924.12	32.10
29	Tripura	74.12	134.14
30	Uttar Pradesh	6,946.40	3,007.49
31	Uttarakhand	845.30	72.70
32	West Bengal	4,262.10	511.94
